

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:325

ANSWERED ON:12.08.2015

Opening of KVs/JNVs

Gandhi Shri Dilip Kumar Mansukhlal;Singh Shri Sunil Kumar

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the existing number of the Kendriya Vidyalayas (KVs) and the Jawahar Navodaya Vidyalayas (JNVs) is adequate to meet the growing demand of such schools in the country and if so, the details thereof;
- (b) whether the Government plans to increase the number of KVs and JNVs in near future;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) whether the Government also proposes to increase the number of seats in the existing KVs and JNVs with a view to ensure admission of students particularly of those belonging to the poor, marginalised categories; and
- (e) if so, the details thereof and the steps taken in this regard?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT
(SMT. SMRITI ZUBIN IRANI)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF THE LOK SABHA STARRED QUESTION NO. 325 RAISED BY SHRI DILIPKUMAR MANSUKHLAL GANDHI & SHRI SUNIL KUMAR SINGH HON'BLE MEMBERS OF PARLIAMENT TO BE ANSWERED ON 12th AUGUST 2015 REGARDING OPENING OF KVs/JNVs

(a): The Kendriya Vidyalayas (KVs) are opened primarily to cater to the educational needs of the children of transferable Central Government employees including Defence and Para-Military Personnel by providing a common programme of education. Proposals for opening of new Kendriya Vidyalayas (KVs) are considered only if sponsored by Ministries or Departments of the Government of India / State Governments / Union Territories Administrations and Organization of employees belonging to the eligible categories thereby committing resources for setting up a new KV as well as on the availability of necessary sanction of the Government.

As per prescribed norms for the opening of new KVs under Civil / Defence sector, the concerned sponsoring authority is liable to provide suitable and sufficient rent free temporary accommodation for setting up of the newly sanctioned KV to make the school functional till the construction of permanent building by the Kendriya Vidyalaya Sangathan (KVS) on the land to be provided by the sponsoring agency, free of cost. The identified and demarcated land is also required to be transferred by the State Government / District Authority to KVS. As on date there are 1119 KVs in the country. During the year 2013-2014, the Government had accorded approval for opening of 54 new KVs, out of which 27 KVs have already been made functional. Remaining KVs have not been made functional so far, primarily due to non-transfer of requisite extent of land by the sponsoring authorities.

The Navodaya Vidyalaya Scheme provides for opening of one Navodaya Vidyalaya in each district of the country. Of the 628 districts (as on 15.4.2012) in the country, Jawahar Navodaya Vidyalayas (JNVs) have been sanctioned in 576 districts located in 35 States/UTs (except Tamilnadu State). Apart from above, the Govt. of India has sanctioned 20 additional JNVs in the districts having large concentration of SC/ST population, and 02 more JNVs in the State of Manipur as a special case. Of the remaining 52 districts, 6 districts have no rural population and therefore, JNVs are needed to be opened in the remaining 46 districts.

Opening of new JNVs is continuous process which depends on the willingness of the concerned State Government to make available requisite suitable land free of cost for construction of school buildings and required temporary accommodation (free of rent) to start the Vidyalaya. Actual sanction and opening of new JNV depends on the availability of funds and approval by Competent Authority.

(b) & (c): Opening of new KVs and JNVs is a continuous process, and proposals are processed as per extant guidelines, subject to availability of funds.

(d) & (e): There is no proposal at present to increase the number of seats in the existing KVs, as the available infrastructure of the existing KVs is being utilized to the full extent.

A maximum of 80 seats are filled up in each JNV at Class VI level. A JNV starting with Class VI, adds up one class in every subsequent year and reaches upto Class XII only after 7 years of its start. Therefore, a maximum of 560 students are enrolled in a JNV which is residential & co-educational in nature. At present, there is no proposal to increase the number of seats in existing JNVs.
